

**In the Court of HAREESHA A.
5th ADDL. DISTRICT & SESSIONS JUDGE,
DEVANAHALLI
Cause List dated 05.06.2020**

MORNING SESSION			
CIVIL			
Sl.No.	Case Numnber	Petitioner's Advocate	Respondent's Advocate
1	M.C. 15101/2020	G. Chandrashekaraiah	Nil
2	R.A. 15004/2018	L. Subramani	R. Maregowda
3	R.A.15013/2018	B.S. Nagaraj	D. Lakshman
4	R.A. 15014/2018	B.S. Nagaraj	D. Lakshman
5	R.A. 15020/2019	Rajanna	M.M.D
6	R.A. 15042/2018	G.R. Prakash	Govindaswamy
7	M.A. 15024/2019	K.L. Prabhakar	Vishnu Hegde
8	M.A. 15025/2019	T.K. Rajagopala	Y.A.S. M.C.S.
9	R.A. 15028/2019	D.N. Jayaram	V.V.G. M.J. N.M.
CRIMINAL			
OBJECTION			
10	CrI.Misc.15063/2020	A.R.S.R.	P.P.
AFTERNOON SESSION			
CRIMINAL			
Sl.No.	Case Numnber	Petitioner's Advocate	Respondent's Advocate
11	R.A. 15038/2019	P. Rajareddy	L. Krishnojirao
12	M.A. 15001/2020	Devaraja B.A.	R.T. Nanjegowda
13	M.A. 15002/2020	Devaraja B.A.	R.T. Nanjegowda
14	R.A. 15062/2019	Y.A. Srinivas	Exparte
15	P & SC 15013/2019	Govindaswamy	Nil
ORDERS			
16	CrI.Misc.15060/2020	N. Savanur	P.P.
17	CrI.Misc.15061/2020	Devaraja K.	P.P.
18	CrI.Misc.15062/2020	D.N. Jayaram	P.P.
19	CrI.Misc.15064/2020	Venkatesh P. Dalwai	P.P.
JUDGEMENT			
20	R.A. 15017/2015	D.N. Prasad	

In the court of I ADDITIONAL SENIOR CIVIL JUDGE & J.M.F.C.,
DEVANAHALLI, Cause List, Dated 05-06-2020.

MORNING SESSION (HEARING)	
Case No.	Plaintiff/Defendants Name
1. O.S. 1907/06	Varalakshamma V/s Kadirappa
2. O.S. 769/06	Ashwathanarayana V/s Sujathamma
3. O.S. 9/13	Muniraju V/s Chandrashekar
4. O.S. 966/08	Sarvamangala V/s Swarnalatha
5. O.S. 290/11	Savithrama V/s Bhagyamma
6. O.S. 194/12	Sumithramma V/s Subramani
7. O.S. 338/20	Muniyappa V/s Lakshmi Narasamma
8. O.S. 279/18	Manjunath V/s Bellahalli Kempaiah
AFTERNOON SESSION	
NEW SUITS	
1. O.S. 343/2020	Asma V/s Baba Saheb
2. O.S. 344/2020	Yogaraj V/s Thalavaar Yarappa
3. O.S. 345/2020	Lakshmaiah @ Lakshmappa V/s Muniyamma
4. O.S. 346/2020	Jagadamba V/s Chandrappa
5. O.S. 347/2020	Bharathi V/s Shivakumar
6. O.S. 348/2020	Ramakka V/s Marada Muniyappa
7. O.S. 349/2020	Papamma V/s Munigiriyamma
8. O.S. 350/2020	Sriram V/s Gangaraju
9. O.S. 351/2020	Narayanaswamy V/s Lakshamma
10. M.A. 8/2020	Appaji Gowda V/s Shivaram
11. M.A. 9/2020	Appaji Gowda V/s Shivaram
12. R.A. 8/2020	Ramabasappa deceased by LRs Y.S.Shivaprasad V/s The Chief Officer

(PATIL HARISH RANGANAGOWDA)
I Additional Senior Civil Judge and J.M.F.C.,
Devanahalli.

NOTE : All Advocates are requested to strictly follow SOP dated
28-05-2020 issued by Hon'ble High Court of Karnataka.

In the Court of Pri. Civil Judge and JMFC, Devanahalli Cause List
Dated 05-06-2020

MORNING SESSSION CIVIL CASES	AFTERNOON SESSION CIVIL AND CRIMINAL CASES
<u>ARGUMENT</u> 1. O.S.401/2006 2. O.S.189/2007 3. O.S.631/2008 4. O.S.369/2009 5. O.S.23/2010 6. O.S.443/2012 7. O.S. 827/2014 8. O.S. 287/2017 9. O.S. 339/2005 <u>HEARING</u> 10. O.S.787/2008	<u>HEARING</u> 1. O.S.633/2009 2. O.S.85/2011 <u>CRIMINAL</u> 3. C.C.3375/2020 <u>NEW SUIT</u> 4. O.S.229/2020 5. O.S.230/2020 6. O.S.231/2020 <u>JUDGMENT</u> 7. O.S.333/2012 8. O.S.93/2019 <u>ORDERS</u> 9.O.S.183/2020 10.O.S.228/2020


Pri. Civil Judge and JMFC,
Devanahalli.

NOTE: All the advocates are requested to strictly follow SOP dated 28-05-2020 issued by the Hon'ble High Court of Karnataka.